

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 174
TO BE ANSWERED ON 11 DECEMBER, 2018

BOGUS RATION CARDS

174. SHRI B. SENGUTTUVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government is aware that several crores of bogus family ration cards have been put into circulation by unscrupulous traders and other sponging upon the highly subsidised foodgrains meant for the BPL families and if so, the details thereof;

(b) whether the process of digitalization of all the family ration cards which will put an end to the menace of bogus family ration cards have been successfully completed in all the States of India, especially in Tamil Nadu, if so, the details thereof; and

(c) whether the IT-enabled digitalization of family ration cards has helped identify and weed out the bogus family ration cards in many States particularly in Tamil Nadu, if so, the details thereof, State and UT-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and State/UT Governments, governed under the provisions of National Food Security Act 2013 (NFSA) in all States/UTs. Central Government is responsible for procurement, allocation and transportation of foodgrains up to the designated depots of the FCI. Whereas, operational responsibilities for allocation and distribution of foodgrains within the State/UT, identification of eligible beneficiaries/households under NFSA, issuance of NFSA ration cards i.e. under Antodaya Antodaya Ann Yojana (AAY) and Priority Household (PHH) to them, and supervision & monitoring of functioning of the Fair Price Shops (FPSs) rest with the concerned State/UT Governments. No BPL category is existing under NFSA.

(b) & (c): This Department is implementing a scheme on 'End-to-End Computerization of TPDS Operations' in collaboration with all States/UTs. Component-I of the scheme include digitization of ration cards / beneficiaries' databases, computerization of supply-chain management, etc. The Digitalization of ration cards/beneficiaries data has been completed in all States/UTs, including Tamil Nadu. Apart from the above, in order to identify and weed-out duplicate/ineligible beneficiaries from the TPDS, and to enable better targeting of food subsidies States/UTs have been asked to seed Aadhaar numbers of beneficiaries with their ration cards. Further due to use of technology and de-duplication, detection of in-eligible/ghost beneficiaries/ration card holders, transfers, migration, death(s) of beneficiaries, change in the economic status of the household (e.g. govt. job) etc. has resulted in the deletion/cancelled of about 2.75 Crore ration cards (including about 4.23 Lakh ration cards of Tamil Nadu) during the years 2013-2017 as reported by the State/UT Governments. State/UT wise information including Tamil Nadu is at annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b)&(c) OF THE UNSTARRED QUESTION NO. 174 DUE FOR ANSWER ON 11.12.2018 IN THE LOK SABHA.

Statement showing State/UT wise total number of deleted/cancelled ration cards during the years 2013 to 2017

Sl.	States/UTs	No. of Deleted Ration Cards during 2013-2017
1	Andhra Pradesh	11,55,661
2	Andaman & Nicobar	37
3	Arunachal Pradesh	19,561
4	Assam	1,29,243
5	Bihar	41,369
6	Chandigarh	-
7	Chhattisgarh	12,38,000
8	Dadra & Nagar Haveli	549
9	Daman & Diu	631
10	Delhi	64,090
11	Goa	1,57,461
12	Gujarat	1,60,685
13	Haryana	1,88,425
14	Himachal Pradesh	3,260
15	Jammu and Kashmir	55,344
16	Jharkhand	4,53,958
17	Karnataka	27,49,532
18	Kerala	-
19	Lakshadweep	1,390
20	Madhya Pradesh	4,18,509
21	Maharashtra	21,62,391
22	Manipur	336
23	Meghalaya	-
24	Mizoram	1,503
25	Nagaland	3,247
26	Odisha	6,86,211
27	Puducherry	95,393
28	Punjab	1,01,249
29	Rajasthan	14,66,629
30	Sikkim	12,840
31	Tamil Nadu	4,22,746
32	Telangana	20,97,564
33	Tripura	1,76,986
34	Uttar Pradesh	68,80,999
35	Uttarakhand	-
36	West Bengal	66,13,961
	Total	2,75,59,760
